

**PRESCRIBED FORMAT**

<b>Form.1</b>									
<b>List of cases E-filed during the month of September, 2021</b>									
<b>Sl. No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs Respondent Name</b>	<b>Advocate</b>	<b>Advocate Mobile Number</b>	<b>Advocate E-mail Id</b>	<b>Date of Registration</b>	<b>Date of e-filing</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>	<b>(6)</b>	<b>(7)</b>	<b>(8)</b>	<b>(9)</b>	<b>(10)</b>
1.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.</b>	Krishna	--	--	--	--	--	--	--
2.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam</b>	Visakhapatnam	--	--	--	--	--	--	--

<b>Form.2</b>							
<b>List of cases in which e-payment of Court Fee was made during the month of September, 2021</b>							
<b>Sl. No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of e-payment of Court Fees</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>	<b>(6)</b>	<b>(7)</b>	<b>(8)</b>
1.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.</b>	Krishna	--	--	--	--	-
2.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam</b>	Visakhapatnam	--	--	--	--	-

<b>Form.3</b>							
<b>List of cases in which Electronic Service of Process has taken place during the month of September, 2021</b>							
<b>Sl. No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Electronic Service of Process</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>	<b>(6)</b>	<b>(7)</b>	<b>(8)</b>
1.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada</b>	Krishna	--	--	--	--	-
2.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam</b>	Visakhapatnam	--	--	--	--	-

<b>Form.4</b>						
<b>List of total no. of cases randomly allocated during the month of September, 2021</b>						
<b>Sl. No</b>	<b>Court</b>	<b>District</b>	<b>Court Name</b>	<b>Court No.</b>	<b>Case Type</b>	<b>Case Count ( No. of Cases randomly allocated)</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>	<b>(6)</b>	<b>(7)</b>
1.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada</b>	Krishna	--	--	--	--
2.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam</b>	Visakhapatnam	--	--	--	--

**Form.5****List of cases in which Case Management Hearing was held during the month of September, 2021**

<b>Sl. No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of case Management Hearing</b>	
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>	<b>(6)</b>	<b>(7)</b>	<b>(8)</b>	
1.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada</b>	Krishna	<b>C.O.S.6/2020</b>	Venkateswara Bullion vs Devisetti Lakshmi Venkata Subbarao	T.Bairraju vs Smt.Almos Mohammad	<b>24.03.2020</b>	<b>29.09.2021</b>	
			<b>C.O.S.19/2020</b>	M/s Coramandal Internationals Ltd vs Sri Padma Fertilisers & 2 Others	S.Rajasekhar vs I.Venkateswara Rao and Smt.M.R.L.Chowdary	<b>08.07.2020a</b>	<b>27.09.2021</b>	
2.	<b>Special Judge for Trial and Disposal of Commercial Disputes</b>	Visakhapatnam	<b>NIL</b>					



**Form.6**  
**Contested commercial cases disposed during the month of September, 2021**

Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 9/2020	M/s. Duraflex Services and Constructions Technologies Vs. Board of Trustees of Visakhapatnam Port Trust (R1) and R2 is an arbitrator	Sri. M. Ramdas, Advocate for Petitioner and Sri. Y.V. Saradhi, Advocate for R1	13.03.2020	* Not Applicable	07.09.2021	543 days	Contested	-	-	U/sce.34 of Arbitration & Conciliation Act
2	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 8/2017 (old AOP 400/2017)	Board of Trustees Visakhapatnam Port Trust Vs. Dharthi Dredging Infrastructure Ltd.	Sri. M.N. Aditya Advocate for Petitioner and Sri.W.V.B.Ramalingam, Advocate for Respondent	23.03.2019 (Received by transfer)  (Date of Registration at Hon'ble PDJ Court, Vsp on 12.06.2017)	* Not Applicable	09.09.2021	1550 days	Contested	-	-	U/sce.34 of Arbitration & Conciliation Act

**Form.6**  
**Contested commercial cases disposed during the month of September, 2021**

Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
3.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 9/2017 (old AOP 401/2017)	Board of Trustees Visakhapatnam Port Trust Vs. Dharthi Dredging Infrastructure Ltd.	Sri. M.N. Aditya Advocate for Petitioner and Sri.W.V.B.Ramalingam, Advocate for Respondent	23.03.2019 (Received by transfer)  (Date of Registration at Hon'ble PDJ Court, Vsp on 12.06.2017)	* Not Applicable	09.09.2021	1550 days	Contested	-	-	U/sce. 34 of Arbitration & Conciliation Act

\* N.B.: Since pre-mediation U/s 12A of the Commercial Courts Act, applicable to the suits only and the same is not applicable for Commercial Arbitration Original Petitions (CAOP)

**Form.7**  
**Summary of Commercial Cases during the month of September, 2021**

<b>Sl. No</b>	<b>Court</b>	<b>District</b>	<b>Total number of cases pending on the 1<sup>st</sup> day of the month</b>	<b>Total number of cases instituted during the month</b>	<b>Total number of cases disposed during the month</b>	<b>Total number of cases pending at the end of the month</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>	<b>(6)</b>	<b>(7)</b>
1.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada</b>	Krishna	58	01	03	56
2.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam</b>	Visakhapatnam	168	7	7	168

**REGISTRAR (JUDICIAL)**